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ITEM NO.MM-1

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).508/2013

(From the judgement and order dated 12/12/2012 in CR No.660/2012 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

YASIN & ANR.

Petitioner(s)

VERSUS

MURARI LAL

Respondent(s)

Date: 09/12/2013 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Mr. Ejaz Maqbool,Adv.

For Respondent(s) Mr. Ashok Kumar Singh,Adv.
(mentioned by)

UPON being mentioned the Court made the following
O R D E R

Post on Monday, the 10th March, 2014.

|(Mahabir Singh)
| Court Master

|(Veena Khera)
| Court Master

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